

(b) whether the Government propose to permit production of such serials to benefit the rural population so that the lower and middle class of the country may get positive impact of the national culture; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P. M. SAYEED) : (a) No, Sir.

(b) and (c) Yes, Sir. Doordarshan always endeavours to telecast programmes which promote good socio-cultural values, seek to inculcate equal respect for different religions and promote, among other things, national integration. Many serials set in a rural, middle class milieu are presently being telecast viz, Neem Ka Ped, Ujale Ki Ore, Udaan, to name only a few.

#### Mid-Term Appraisal

659. SHRI BRISHIN PATEL :

SHRI NITISH KUMAR :

SHRI A. INDRAKARAN REDDY :

SHRI G. GANGA REDDY :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state : (a) the main objectives of the Eighth Five Year Plan;

(b) whether mid-term appraisal of above plan has been completed;

(c) if so, the details thereof alongwith the shortfalls noticed in various sectors, sector-wise; and

(d) the manner in which the shortfalls are proposed to be met ?

THE MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) The Eighth Five Year Plan accords priority to the following objectives :

- (i) Generation of adequate employment to achieve near full employment level by the turn of the century;
- (ii) Containment of population growth through active people's cooperation and an effective scheme of incentives and disincentives;
- (iii) Universalisation of elementary education and complete eradication of illiteracy among the people in the age group of 15 to 35 years;
- (iv) Provision of safe drinking water and primary health care facilities, including immunisation, accessible to all the villages and the entire population, and complete elimination of scavenging;

(v) Growth and diversification of Agriculture to achieve self sufficiency in food and generate surpluses for exports;

(vi) Strengthening the infrastructure (Energy, Transport, Communication, Irrigation) in order to support the growth process on a sustainable basis.

(b) No, Sir.

(c) and (d). Do not arise at present.

[English]

#### Reservation

660. SHRI CHHEDI PASWAN :

SHRI RAJESH KUMAR :

Will the Minister of WELFARE be pleased to state the concrete steps taken by the Government to deprive creamy layers of SCs and STs from the enjoying facilities for all of their children in reservation policy ?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU) : There is no provision of creamy layer concept in reservation for Scheduled Castes/Scheduled Tribes in Services.

#### Z Category Security

661. SHRI RUPCHAND PAL :

SHRIMATI GIRIJA DEVI :

SHRI RAMCHANDRA GHANGARE :

Will the Minister of HOME AFFAIRS be pleased to state : (a) whether the Government was providing Z category security to some non-politicians also;

(b) if so, the names of such persons; and

(c) the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) Yes, Sir.

(b) and (c) Security is being provided based on threat perception. It is not desirable to give names of the protected persons in the interest of their security.

#### Operation of Security Forces in Manipur

662. SHRI YAIMA SINGH YUMNAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether operations were conducted by para-military forces to arrest the militants, extremists and persons belonging to unlawful organisations in Manipur;

(b) if so, the details of such operations;

(c) whether one of such operation "Sunny Vella" has been conducted only in valley areas of Manipur and not in the hill areas;

(d) if so, the reasons therefor;

(e) the number of extremists, militants and persons belonging to unlawful organisations arrested, detained and killed during the above operation;

(f) whether Government has received complaints regarding excesses by the Security forces during their operations; and

(g) if so, the details thereof and action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (e) The law and order situation in Manipur continues to remain disturbed on account of Secessionist and violent activities of various insurgent groups in the State. To deal with the prevailing situation, insurgent groups, namely the National Socialist Council of Nagaland and the Meitei Extremist Organisations stand declared as "Unlawful" and the whole of Manipur as "disturbed area". There have been on-going operations in various parts of the State against the unlawful elements. With a view to dealing with the increasing violence in the valley, a joint and integrated operation called Operation 'SUNNY VALE' was launched to flush out valley-based insurgent groups. This Operation resulted in 12 insurgent elements being killed, 324 apprehended and recovery of 121 weapons with assorted ammunition of 1813 rounds.

(f) and (g) While some organisations are reported to have expressed some protests to discredit the operation, the operation has yielded good results and has, by and large, evoked appreciation and support.

[Translation]

#### Waiting List for LPG Connections

663. SHRI PHOOL CHAND VERMA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG applicants on waiting list as on 31st October, 1995, State-wise; and

(b) the effective measures proposed to be adopted by the Government to clear the waiting list ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The information is given in the Statement annexed.

(b) Plans have been drawn for higher availability of LPG by increasing the capacity of existing production sources, putting up new projects and augmenting supply through higher imports. In order to increase the availability of LPG in the country in addition to what is available through public sector oil companies, Government in February, 1993 has decided to allow the import and sale of LPG by private agencies. Industry has also planned to open more LPG bottling plants and LPG distributorships at new locations.

#### STATEMENT

(Figures in lakhs)

*State-wise waiting list as on 1-10-1995*

States	
Andhra Pradesh	9.32
Arunachal Pradesh	0.15
Assam	1.28
Bihar	3.33
Goa	0.57
Gujarat	8.38
Harayana	4.28
Himachal Pradesh	0.80
Jammu & Kashmir	1.25
Karnataka	5.96
Kerala	5.52
Madhya Pradesh	6.63
Maharashtra	15.06
Manipur	0.06
Meghalaya	0.09
Mizoram	0.14
Nagaland	0.12
Orissa	1.47
Punjab	5.65
Rajasthan	7.45
Sikkim	0.05
Tamilnadu	12.91
Tripura	0.31
Uttar Pradesh	14.33
West Bengal	6.22
<u>Union Territories</u>	
Andaman & Nicobar	0.09
Chandigarh	0.79
Dadra & Nagar Haveli	0.02
Delhi	7.55
Daman & Diu	0.03
Lakshadweep	0.00
Pondicherry	0.44